



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.08.2025

### NOTICE

Please take notice that the following matters listed for **pronouncement of judgment/hearing** in the **Court – IV on 19.08.2025** will not be taken up. The next dates of pronouncement/hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1545 of 2024 & I.A. No. 5594 of 2024  (For Judgment)	Bharti Goyal & Anr. Vs. Hector Realty Venture Pvt. Ltd. & Ors.	Bilal Ali	Shailesh Kr Sinha Ravi Kumar-R1
2.	Comp. App. (AT) (Ins) No. 1401 & 1402 of 2024 & I.A. No. 5090, 5091, 5092, 5093 of 2024  Part Heard	Dr. Sunil Gupta Vs. Vineeta Maheshwari & Ors.	Palash S Singhai	Harsh Saxena Shevaaz Khan Karan Valecha- R1 Rahil Gupta- R2 Himanshu Satija
3.	Comp. App. (AT) (Ins) No. 19 of 2022  Part Heard	U.P. Jal Vidyut Nigam Ltd. Vs. Ashish Chhawchharia & Anr.	Geetanjali Shahi	Aditya V Singh Vishnu Shriram-R1 Ruby S. Ahuja Hancy Maini Vishal Genhrana
4.	Comp. App. (AT) No. 34 of 2024 & I.A. No. 831, 834 of 2024  Part Heard	CA Shyam Malpani Vs. National Financial Reporting Authority	Santosh Kr. Singh	Zoheb Hossain

5.	Comp. App. (AT) (Ins) No. 1405- 1406 of 2022	Power Infrastructure India Vs. Power Finance Corporation Ltd. & Anr.	Mohit Fereshte Sethna Niharika Aggarwal	Mahima Singh Deepak Khurana Shreyanshi Srivastava- R2 Ashish Verma
6.	Comp. App. (AT) (Ins) No. 1496 of 2023 & I.A. No. 5366, 5367 of 2023	Committee of Creditors of Shree Maheshwar Hydel Power Corporation Ltd. & Ors. Vs. Entegra Ltd. & Anr.	Deepak Khurana	Abhishek Puri- R1 Aakarshan Sahay- R2

By order of Hon'ble Chairperson  
-Sd/-  
Registrar